

Shri Namdhari: Will the hon. Minister of Education be pleased to appoint another committee for testing the standards of education of the Harijan students to know if they are able to qualify.....

Mr. Speaker: Order, order. The question is rather too long.

Shri Nana Dass: May I know, Sir, the maximum and minimum amounts of scholarships—individual scholarships—granted to Harijans?

Shri K. D. Malaviya: I have not got those specific figures with me.

Shri Barman: May I know whether the recommendation of the Scholarship Board of the 16th May that the sum of 17.5 lakhs be increased to 25 lakhs has been received by Government and if so, whether they are prepared to accept that recommendation?

Shri K. D. Malaviya: I would require notice of that.

Shri S. C. Samanta: May I know whether the Scholarship Board attached to the Education Ministry has recommended granting of more amount in scholarships to individuals?

Shri K. D. Malaviya: There is no such recommendation.

Shri Balakrishnan: May I know whether these scholarships are given only to the matriculates?

Shri K. D. Malaviya: Yes.

Shri Balakrishnan: May I know whether the Government will consider the desirability of giving scholarships to high schools' students?

Shri K. D. Malaviya: Yes, but it is a mere suggestion of hon. Member.

EXCISE STAFF IN COTTON TEXTILE MILLS

***864. Shri S. G. Parikh:** Will the Minister of Finance be pleased to state what is the total expenses incurred by the Government by way of salaries to the officers and the staff as well as the establishment charges of excise staff posted at the various cotton textile mills in India?

The Minister of State for Finance (Shri Tyagi): The total expenses incurred by Government by way of salaries, dearness allowances and the like on the officials employed for the purpose of excise supervision at the various cotton textile mills in India are approximately Rupees 20 lakhs (Twenty lakhs) per annum.

Shri S. G. Parikh: Is there any possibility of saving some amount by adopting some other methods?

Shri Tyagi: Sir, according to the original proposal about staff, we were desired to have 864 inspectors. The strength was revised with a view to minimise the expenditure and sanction was given only for 633 inspectors. But actually we are at present employing only 249 inspectors and further investigation is being made to see if there is any possibility of reduction of staff. If my friend can suggest us something, I shall personally be obliged to him.

Shri S. G. Parikh: 3½ per cent. duty was levied previously by the British Government. If the same method is adopted, will it suit the Government?

Shri Tyagi: It is very difficult to discuss the previous duty without my being able to study both the situations. But for the information of the House I may just say that at present while we are receiving excise duty worth 17 crores from textile mills, our expenditure is hardly 20 lakhs. So the ratio of expenses comes to 1.2 per cent. I think that is quite low. But further investigation shall be made and as I said if the textile mill owners can suggest some economy to me, provided the Government revenues do not suffer, I will look into the matter.

Mr. Speaker: Next question.

ASSISTANCE FROM U.S.A.

***865. Prof. Agarwal:** Will the Minister of Finance be pleased to state:

(a) how much assistance from the United States Government has been received so far in connection with the recent Indo-U.S. Technical Co-operation Agreement;

(b) whether it is a fact that a substantial part of this aid will be received in the form of artificial fertilizers; and

(c) if so, whether it is necessary to import these fertilizers in view of the production in the Sindri factory?

The Minister of Finance (Shri C. D. Deshmukh): (a) Under the recent Indo-American Technical Co-operation Agreement the Government of the United States of America has agreed to contribute \$50 million to the Indo-American Technical Co-operation Fund during the United States fiscal year ending 30th June, 1952. Eleven Operational Agreements in terms of the general agreement covering supply of goods worth \$50 million, have been signed but no supply has actually been received.

(b) Out of the total of \$50 million, \$10.6 million would be in the form of fertilizers.

(c) About 20 per cent. of the fertilizers will be of the type which are not produced in the Sindri Factory. The balance is required to meet immediate needs as the Sindri Fertilizer Factory has not yet gone into full production.

Prof. Agarwal: May I know what steps the Government of India are taking to see that the movement of compost manuring does not suffer by the use of these fertilizers?

Shri C. D. Deshmukh: This will be supplementary to that movement.

Prof. Agarwal: What will be the total contribution of the Government of India to this agreement of 50 million dollars?

Shri C. D. Deshmukh: So far as these fertilizers are concerned, of course there is no contribution and so far as the community development projects are concerned, Government have to find I think about 35 crores of rupees over three years.

Prof. Agarwal: In view of the constant propaganda of the American Embassy regarding their contribution, what steps are the Government of India taking to publicise their own contribution?

Shri C. D. Deshmukh: I think the results of the work done will be sufficient propaganda.

Shri Namdhari: Will the Government encourage more British firms to invest their capital fearlessly because they behaved in a most gentlemanly manner in returning back our country?

Shri C. D. Deshmukh: That is with regard to the next question, Sir.

Shri N. P. Damodaran: May I know how the prices of fertilizers imported from America compare with the prices of fertilizers manufactured in Sindri?

Shri C. D. Deshmukh: I am sorry I have not got the details here.

Shri Velayudhan: Have Government seen some of the statements made in New York yesterday by the American Ambassador in India that this aid is not intended for relief in India but for building up democracy?

Mr. Speaker: Order, order. He is going much beyond fertilizers.

Shri K. K. Basu: May I know whether these artificial fertilizers will be effective on Indian soil?

Shri C. D. Deshmukh: Out of the 108,000 tons 20,000 tons would be in

the shape of urea, nitro-phosphates, ammonium nitro-phosphates and triple super-phosphates which will be new; these will be tried out in various conditions and the results will be tabulated for future guidance. The balance of 88,000 tons is ammonium sulphate which is the form of fertilizer which is already in use and which is going to be produced by the Sindri factory.

Sardar Lal Singh: In view of the large quantity of electricity available at Nangal has Government considered the desirability of manufacturing nitrogenous fertilizers there?

Shri C. D. Deshmukh: I am not in a position to answer that question. It should be addressed to the Works Ministry, Sir.

Shri M. L. Agrawal: Are these fertilizers expected to come before the production of Sindri is in full swing?

Shri C. D. Deshmukh: Sindri will reach its full production in October, 1952 and some of these fertilizers, I think, will arrive before that date.

FOREIGN CAPITAL

*866. **Shri K. K. Basu:** Will the Minister of Finance be pleased to state:

(a) the total amount of foreign capital in India specifying such amount separately for British, American and other countries; and

(b) the total amount of foreign investment repatriated since 1947 and between 1945-47?

The Minister of Finance (Shri C. D. Deshmukh): (a) A statement showing the position as on the 30th June, 1948 is laid on the Table of the House. [See Appendix V, annexure No. 3]. Information for a later period is not yet available.

(b) The amount of foreign capital repatriated from India during the period July 1947 to December 1951 is estimated at about Rs. 52-60 crores. Figures of total capital repatriated between 1945 and 1947 are not available.

Shri K. K. Basu: May I know how much of this foreign capital has been newly invested since 1947?

Shri C. D. Deshmukh: There is another question about foreign capital. Sir—both relate to repatriation. I now understand the hon. Member wants to know how much has been invested in the country.

Mr. Speaker: Again?